Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: ULTIMO FABRICS PVT LTD; Date of commencement of liquidation: 21/09/2021 (Order received on 14/10/2021); List of stakeholders as on: 18/07/2022

Sl. No.	Category of stakeholders	Summary rece No. of	ived	adn		Amount of contingent claims	Amount of claims under verification (in Crore)	(An Details in Annexure	
		claims	Amount in Crore		Amount In Crore		7, "		
1	Unpaid insolvency resolution process costs	1	0.01	1	0.01		1	NA	
2	Liquidation costs incurred till date	1	0.08	1	0.08			NA	
3	Secured financial creditors	2	93.01	1	91.52		 	1	
4	Unsecured financial creditors	1	1.62	1	1.62		 	2	
	Operational creditors (Workmen)		· <u></u>				 	3	
	Operational creditors (Employees)						 	.4	
	Operational creditors (Government Dues)	2	124.39	2	124.39		 	5	
	Operational creditors (other than Workmen, Employees and Government Dues)		,	-			 	6	
	Other stakeholders, if any (other than financial creditors and operational creditors)	<u>.</u>			-1.		 · · ·	7	, .
Total		7	219.11	7	217.62	<u></u> -	/ **	***	

(IBBI/IPA-061/IP-P01702/ 2019-20/12681

Annexure-1

Name of the corporate debtor: ULTIMO FABRICS PVT LTD; Date of commencement of liquidation: 21/05/2021 (Order received on 14/10/2021); List of

List of secured financial creditors

(Amount in ₹) Details of claim Details of claim admitted received Amount of any Sl. Name of Whether Amount % share Amount of mutual Amount | Amount of **Details** Amount Nature covered No. creditor Date of Amount security Remarks, Amount contingent in total dues, of claim claim under of of claim a of receipt claimed by interest if any covered by amount claim that may rejected verification Security dmitted security claim relinguished? guarantee of claims be set Interest interest (Yes/No) admitted off Primary Security: Hypothecati on of Stock. goods in process, packing naterial and In the original finished claim goods, etc The amount submitted by and entire 16,84,62,700 of Claim is the bank the book debts /- (after sale proceed covered by in reducing the Book amount of Rs. consortium recovery by Value of the 60,11,433/- is Bank of with the way of sale not adjusted book debts Baroda 01/11/202 16,93,01,8 Bank of Secured of personal and after shown in (erstwhile YES India NIL Loan 99.50% -guarantor the Audited adjustment Dena Bank) (erstwhile assets Rs. the revised Books of State Bank 60,11,433) claim has Accounts of Patiala) by Bank of been amounting on paripasu Baroda submitted by to Rs. 8.88 basis. the bank on Crore 23nd Nov Hypothecati 2021 of Rs. on of raw 16,84,62,700/ material, WIP. finished goods, stores and spares, packaging ULA BROD materials

> | IBB|/IPA-001/JP-P01702/ | 2019/20/12681

							used im manufacturi ng at factory /trading						
2. S	State Bank of India	23/11/202 1	Rs. 76,08,11,88 9/-	Rs. 74,67,70,432	As per the Valuation report realizable value of immovable property of the company is Rs. 9.19 crores	YES	Primary Security: Collateral Security Personal Guarantee Corporate Guranteed (Refer Annexure A)	Personal Guaranteed	Rs.74,67,70.4 32/-	-	-	-	



Name of the corporate debtor: ULTIMO FABRICS PVT LTD; Date of commencement of liquidation: 21/09/2021 (Order received on 14/10/2021); List of

List of unsecured financ al creditors

		1	of claim eceived		Deta	ails of claim ad	mitted			- X-		(Amount in ₹)
	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims	Amount of contingent claim	Amount of a ny mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks,
	American						admitted					
1	Express Banking Corporation	12/11/2021	1,62,52,631	1,62,52,631	Unsecured		100%					
		or a										



Name of the corporate debtor: ULTIMO FABRICS PVT LTD; Date of commencement of liquidation: 21/09/2021 (Order received on 14/10/2021); List of stakeholders as on: 18/07/2022

List of operational creditors (Workmen)

(Amount in

SI. No.	authorised	Name of workman	 of claim eived	a a	Details of claim a	dmitted	Amount of contingent		Amount of claim under	
	representative, if any					of claim	claim	 rejected	verification	папу
					commencement date					



Name of the corporate debtor: ULTIMO FABRICS PVT LTD; Date of commencement of liquidation: 21/09/2021 (Order received on 14/10/2021); List of stakeholders as on: 18/07/2022

List of operational creditors (Employees)

5	SI.	Name of	Name of	Details	of claim		Details of claim ad	mitted.					(Amo	ount in ₹)
I	No.	authorised	employee	1	eived		Details of claim au	mittea		Amount of		Amount	Amount of	Remarks.
		representative.	1 .							contingent	of any	of daim	claim under	if any
		if any		Date of	Amount	Total am	Amount of claim	Nature	% share	claim	mutual		verification	
1		ii any		receipt			for the period of				dues.		· or rated thom	
							twelve months	or commi	amount of		that may		`	
						800 100			claims		be set off			
							liquidation		1		be set on			
							паппаноп		admitted					A
			. *		-	4.5	commencement			-			2	
			."		8		date							
\vdash														



Name of the corporate debtor: ULTIMO FABRICS PVT LTD; Date of commencement of liquidation: 21/09/2021 (Order received on 14/10/2021); List of stakeholders as on: 18/07/2022

List of operational creditors (Government Dues)

(Amount in ₹)

SI.	Details of	f Claimant	Details	of claim		Deta	ils of claim	admitted		Amount	Amount	Amount	Amount of	ount in ₹)
No			received							_	1	of claim	STATE OF THE SECOND STATE	if any
		Government	Market Schoolsterland Comments		Amount of claim admitted	of claim	covered by lien or attachment	lien ! attachment removed?	in total			rejected	Taraca and Control of the Control of	
1	Goods & Service Tax	An Organization under Government of India	12/11/202 1	29,72, 23,980/-	29,72, 23,980/-	Unsecure d	- -		. co%					
2	1-200 Section (1990)	An Organization under Government of India	27/11/202 1	94,67,12,93 0/-	94,67,12,930 /-	Unsecure d			C0%		2			, ·



Name of the corporate debtor: ULTIMO FABRICS PVT LTD; Date of commencement of liquidation: 21/09/2021 (Order received on 14/10/2021); List of stakeholders as on: 18/07/2022

List of operational creditors (other than Workmen, Employees and Government Dues)

Name of creditor	of claim eived			Details of cla	im admitted			Amount of contingent				Remarks,
	claimed	of claim	of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total	claim	mutual dues, that may be set off	rejected	verification	ii aliy
. *	 				N	IL						



Name of the corporate debtor: ULTIMO FABRICS PVT LTD; Date of commencement of liquidation: 21/09/2021 (Order received on 14/10/2021); List of stakeholders as on: 18/07/2022

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹) Sl. Name of Category of Details of claim Details of claim admitted Amount of Amount Amount of Amount of Remarks, No stakeholder stakeholders (received centingent of any claim claim under if any preference Date Amount Amount Nature claim Amount Whether Amount % share mutual rejected verification shareholders / of claimed of claim of covered by lien / dues. covered in total equity admitte claim that receipt lien or attachment by amount shareholders / may be attachment removed? of claims guarantee partners set off pending (Yes/No) admitted others) disposal

